

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 456
ANSWERED ON 06/02/2024

ADOPTION OF THE ROOFTOP SOLAR PROGRAMME

456. SHRI JAGGESH

Will the Minister of New and Renewable Energy be pleased to state:

(a) whether it is a fact that Government is set to enlist State-run power sector companies to support its efforts to push households to adopt the rooftop solar programme on the back drop of increase in the central financial assistance for the rooftop solar programme;

(b) whether these State-run companies offer rent to house-owners to cover installation cost and to make the plan attractive ; and

(c) if so, the details thereof and the time frame for its implementation?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)to(c) The Ministry of New and Renewable Energy is implementing Rooftop Solar Programme Phase-II under which Central Financial Assistance (CFA) is available for installation of Rooftop Solar in the residential sector. In order to accelerate installation of rooftop solar in the country, Central Public Sector Enterprises under Ministry of Power have been engaged for progressing Rooftop Solar in the States/UTs assigned to them, including through the RESCO mode.
